

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1545/2021

SEHANSARPAL

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 20-10-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Ajeet Pandey, Adv.
Mr. Danish Zubair Khan, AOR

For Respondent(s)
Ms. Manisha Ambwani, AOR

Mr. Sarvesh Singh Baghel, AOR
Ms. Anamika Agrawal, Adv.
Ms. Puja Singh, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Both respondents are duly represented.

As per office report photocopy/scanned/digitized copy of
original records of High Court and the Trial Court have not been
received.

Await Records.

Issue D.O. letter.

List again on 2.12.2022.

S.P.S. LALER
Registrar